## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:5239 ANSWERED ON:08.05.2012 TAX ON VACANT LAND

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## Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to impose `Vacant land tax` to check large scale hoarding of land and to generate resources to revamp the crumbling urban infrastructure;
- (b) if so, the salient features thereof;
- (c) whether the Government has consulted all the stakeholders in this regard;
- (d) if so, the response thereto; and
- (e) the steps taken/proposed to be taken by the Government to check the escalating cost of land and property in the country?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): The imposition of 'Vacant land tax' in the cities lies with the State Governments/ Urban Local Bodies.
- (b) to (e): Do not arise.